

DIVISION BENCH
COURT - I

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/83(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

IN THE MATTER OF	SREI EQUIPMENT FINANCE LIMITED VS MA CHANDI DURGA ISPAT LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance via video conference/physically

For the Financial Creditor

Ms. Ramya Hariharan, Adv.

Ms. Asmita Rakhecha, Adv.

Mr. Soumyajit Saha, Adv.

For Corporate Debtor

Mr. Tapas Kr. Das, Adv.

ORDER

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **12.08.2024**.

**Satyajit Roy
(Court Officer)**